

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Appointment of Nodal Officer for monitoring the pendency of Litigation.

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Government Order No: **2253** -JK(LD) of 2020.
Dated : 27 - 05 - 2020.
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In the interest of administration, it is hereby ordered that Director Litigation, Jammu and Director Litigation, Kashmir are nominated as Nodal Officers for monitoring the Court cases of all the Departments pending before the Hon'ble High Court other Tribunals/Benches at Jammu/Srinagar in addition to their own duties. The Nodal Officers shall have following mandate and duties:-

- i. They shall be responsible for keeping liaison with all the Law Officers posted in the different Departments/offices for effective monitoring of Court cases.
- ii. They shall ensure that the replies in all the petitions are filed in time bound manner so that no adverse order is passed.
- iii. They shall keep close liaising with the office of Learned Advocate General and shall directly report to him.
- iv. They shall submit report after every 15 days to Department of Law, Justice and Parliamentary Affairs.
- v. They can utilize the services of any officers/officials of their staff for assistance as per requirement.

All the Law Officers posted in different Departments shall provide all possible assistance to the Nodal Officer in this regard.

By order of the Government of Jammu and Kashmir.

Sd/-

(AchalSethi)

Secretary to Government

No: - LD (Estt) 2020/30.

Dated: 27-05-2020.

Copy to the:-

1. All Financial Commissioners.
2. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
3. All Principal Secretaries to Government.
4. All Commissioner/Secretaries to Government.
5. Secretary to Government, General Administration Department.
6. Registrar General, J&K High Court, Jammu.
7. All Heads of Departments.
8. Director Litigation, Jammu/Kashmir.
9. All Law Officers for compliance.
10. Additional Secretary to the Chief Secretary.
11. Private Secretary to the Learned Advocate General, J&K for information of the Ld. Advocate General.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.

(Ashish Gupta)
Deputy Legal Remembrancer.

Ch
27-05-2020